

(c) the number of candidates who refused the offer of appointment;

(d) whether Government propose to take candidates from the list of qualified candidates against such candidates who refused the offer; and

(e) if so, by what time such vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 1992. In addition, 45 candidates belonging to the Scheduled Castes, who had obtained lower positions in the order of merit, have also been recommended by the Union Public Service Commission for appointment against vacancies reserved for them.

(b) to (e). 432 candidates were originally offered appointments. Of these, 30 candidates either refused the offer of appointment or did not join, while four candidates vacated their posts after joining. In their places, the next 34 candidates, in the order of merit, have been offered appointments, and 24 have already joined.

CLOSURE OF CHOTANAGPORE BANK OF RANCHI

*743. SHRI T. BODRA: Will the Minister of FINANCE be pleased to state:

(a) whether the Chotanagpore Bank at Ranchi has been closed down; if so, from which date it was closed down;

(b) the number of depositors affected by the closure of this Bank; and

(c) the amount of money involved?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) It is presumed that the reference is to the Chotanagpore Banking Association Limited, Hazaribagh, which had a branch at Ranchi. This bank suspended payments on 3rd January, 1958. Its application to the Patna High Court for sanctioning

a scheme of arrangement was rejected by the Court on 21st August, 1958 and it has been ordered to be wound up from that date.

(b) No reliable information is at present available with the Government.

(c) The deposit liabilities of the Bank amounted to Rs. 94.63 lakhs as on 2nd January, 1958.

APPLICATIONS FOR SCHOLARSHIPS FOR SCHEDULED CASTES ETC., STUDENTS

*744. SHRI T. BODRA: Will the Minister of EDUCATION be pleased to state the total number of applications for (i) grant of scholarships and (ii) renewal of scholarships, received by Government up to the end of August 1958 from the students belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes for post-Matriculation scholarships?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): The total number of 'Fresh' and 'Renewal' applications received up to the last date (September 1, 1958) from the students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes is 57,751 and 16,521 respectively.

ASSISTANT SUPERINTENDENTS' EXAMINATIONS HELD IN 1955 AND 1957

*745. SHRI JUGAL KISHORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that all the candidates who qualified in the first Assistant Superintendents' Examination held in 1955 and the second Assistant Superintendents' Examination held in 1957 are being included in the Regular Temporary Establishment of Grade III of the Central Secretariat Service Scheme;

(b) whether it is a fact that some of the candidates who qualified in the 1955 Examination have been ranked